

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

CP (IB)-476/MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.09.2018**.

NAME OF THE PARTIES: **PHOOLCHAND BHAGATSINGH**

v/s.

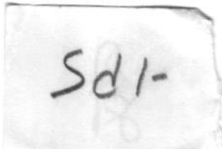
INDIA STEEL WORKS LTD.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

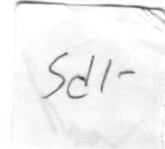
ORDER

16. CP (IB)-476/MB/2018

Both the parties present. At request, list this matter on 12.09.2018
for filing withdrawal memo.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)